

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:5619  
ANSWERED ON:10.05.2012  
APPOINTMENT OF GROUP D POSTS IN PSUS  
Kodikunnil Shri Suresh

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the appointment of Group `D` posts is on contract basis in various Public Sector Undertakings (PSUs); and
- (b) if so, the details thereof?

**Answer**

THE MINISTER FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAFULPATEL)

(a) & (b): The responsibility of appointment in Central Public Sector Enterprises (CPSEs) at below Board level (including at Group ID` level) lies with the Managements of the respective CPSEs. Such appointments may be regular, contractual or casual depending upon the circumstances and the decision of the Management.